

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2319/1995

New Delhi this the 3rd day of November, 1999

HON'BLE MR. R.K. AHOOJA, MEMBER (A)

HON'BLE MR. KULDIP SINGH, MEMBER (J)

1. Shri P.S.Chakraborty
Age 39 years,
S/o Shri P.R.Chakraborty
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
Udyog Bhavan
New Delhi.
R/o F-1084, Chittaranjan Park,
New Delhi.

2. Smt Alamelu Sreeram
Age 36 years
W/o Shri K.Sreeram
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
Udyog Bhavan
New Delhi.
R/o 727, Pocket-5,
Mayur Vihar, Ph-I,
New Delhi.

3. Shri Surat Singh
Age 48 years
S/o Shri Ramoo
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
Shastri Bhavan
New Delhi.

R/o Vill. & P.O.Chhatera Bahadurpur,
Teh. & Distt. Sonapat,
Haryana.

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4. Smt. Omana Thomas
Age 47 years
W/o Shri K.P. Thomas
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
New Delhi.

R/o 37-D, Pocket I,
Mayur Vihar,
Delhi-91

5. Smt. Manju Mathur
Age 43 years
W/o Shri S.K. Mathur
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
New Delhi.

R/o 50, Shyam Nagar,
Okhla Industrial Estate,
New Delhi.

6. Smt. Shashi Kanta
Age 45 years,
W/o Shri G.K. Sharma
Personal Assistant
Department of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers,
Shastri Bhavan
New Delhi.

R/o 42, Lok Vihar Apartments
Vikaspuri, New Delhi.

7. Smt. Harbhajan Kaur
Age 43 years,
W/o Shri Jagjit Singh Khanduja
Personal Assistant
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
Shastri Bhavan
New Delhi.

R/o B-3/76, Ashok Vihar-II
Delhi-52.

.....Applicants

By ADVOCATE : Shri K.N.R. Pillay

VS

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1. Union of India
Through the Secretary,
Department of Industrial Development
Ministry of Industry
Udyog Bhavan
New Delhi.

2. Union of India
Through the Secretary
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers
Shastri Bhavan
New Delhi

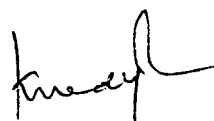
.....Respondents

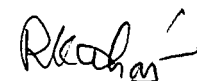
By Advocate: None.

ORDER (ORAL)

By Hon'ble Mr. R.K. Ahooja, Member (A)

Shri K.N.R. Pillai, learned counsel for the applicants seeks permission to withdraw the O.A. as the grievance of the applicants does not survive after the passage of time. Permission granted. The O.A. is dismissed as withdrawn.


(KULDIP SINGH)
MEMBER (J)


(R.K. AHOOJA)
MEMBER (A)

Dinesh